

Item No. 13

11-3-2005.

MA 59/2005

OA 2260/2003

Present: Sh. S. S. Bora, Counsel for applicant.
Sh. B. S. Jain, Counsel for respondents.

MA 59/2005.

Heard the learned counsel.

In the light of the order dated 26-10-2003 disposing of the pending representations of the applicant which was the only direction issued on 11-8-2004 in OA no. 2260/2003, nothing survives by way of this MA. Applicant is at liberty to assail this order in accordance with law. MA is accordingly disposed of.


(S. K. Malhotra)
Member (A)

/gkk/


(Shanker Raju)
Member (J)